

प्रधानन्यायपीठ/ Principal Bench
फरीदकोटहाउस, कॉपरनिकसमार्ग/ Faridkot House, Copernicus Marg
नईदिल्ली / New Delhi – 110001

NGT/PB/772/PF/Admn./2021/348

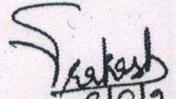
09th September, 2021

OFFICE ORDER

Consequent upon her selection and release order No. A6-6644/2021 dated 02.09.2021 of Hon'ble High Court of Kerala, Smt. Hemaletha J., Joint Registrar, High Court of Kerala, has been appointed as Deputy Registrar, National Green Tribunal, Southern Zonal Bench, Chennai on deputation basis initially for the period of one year w.e.f. 03.09.2021 (F/N). The pay, allowances, perks and privileges to Smt. Hemaletha J., admissible to her in the National Green Tribunal, would be as per the option exercised by her, under the applicable rules.

The terms & conditions for the deputation of Smt. Hemaletha J., Deputy Registrar, NGT, SZB, Chennai will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17-06-2010, as amended from time to time.

This issues with the approval of the Competent Authority.


09/09/2021
(Vidya Prakash)
Registrar General

To,

Smt. Hemaletha J., Deputy Registrar,
NGT, SZB, Chennai.

Copy for order to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Hon'ble Expert Member
3. Ld. Registrar General, High Court of Kerala (with reference to letter no. A6-6644/2021 dated 02.09.2021)
4. PA to Registrar General, NGT, New Delhi
5. Ld. Registrars at Zonal Benches at Chennai, Pune, Bhopal & Kolkata
6. Ld. Deputy Registrar, NGT, PB
7. The Pay & Accounts Officer, MoEF & CC, IPB, Jor Bagh, New Delhi
8. DCA cum DDO, NGT, PB
9. RTI Cell
10. Computer Section for uploading on NGT website
11. Concerned office file
12. Personal file
13. Guard File (Admin.)